

DIVISION BENCH  
COURT - II

**O-212**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/64(KB)2021  
IA(I.B.C)/914(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22<sup>ND</sup> APRIL 2024**

IN THE MATTER OF	M/S. SREENATH FINVEST PVT LTD VS M/S. PAMI METALS PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

**Appearance (via video conferencing/physically)**

Snehasish Chakraborty, Adv. ]for SBI in IA 914/2022,

Mr. Debasish Chakrabarti, Adv.

Mr. Snehasish Chakraborty, Adv.

Mr. Jishnu Saha, Sr. Adv.

] For the Respondents

Ms. U. Chakraborty, Adv.

Mr. A. Sardar, adv.

**ORDER**

1. Learned Counsel for the parties present.
2. Due to paucity of time, this matter could not be taken up for hearing.
3. List this matter **on 12.06.2024.**

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**